

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2214
ANSWERED ON:05.03.2003
ROAMING SERVICE ON WLL PHONE
SADASHVRAO DADOBA MANDLIK;V. VETRISELVAN

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Telephone Regulatory Authority of India (TRAI) has sought clarification from Reliance Infocom and Tata Indicom for providing roaming service on their WLL phone beyond their jurisdiction in response to the complaints received from Cellular operators;
- (b) if so, the details thereof;
- (c) the reaction of both the above companies thereto; and
- (d) the steps taken/proposed to be taken by the Government to ensure that limited Mobile Service of the WLL is operated as per the terms and conditions of the licence?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIMATI S MAHAJAN)

(a)&(b): TRAI has sought clarifications only from M/s Reliance Infocom Ltd. for providing roaming service on their WLL phone beyond Short Distance Charging Area (SDCA). The clarification sought from M/s Tata Teleservices Ltd. was for providing WLL-M service beyond Delhi Short Distance Charging Area (SDCA).

(c) & (d): Both the companies have affirmed that they are not violating any licence condition. However, M/s Reliance Infocom Ltd. has given indication to provide Call Forwarding Facility and registration in multiple SDCAs as an additional option to its consumers. TRAI will examine the combination of these two Value Added Services to see as to whether any licence condition gets violated.